N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri Babli D. Vaidya,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st October, 2025 to 31st December, 2025 or until further orders.

The residential address and contact number of **Shri Babli D. Vaidya,** is as under :-

Shri Babli D. Vaidya,
R/o. :- 513, D wing, 5th Floor,
Shivshakti SRA Co. Op Housing Society,
S. K. Bole Road, Agar Bazar, Dadar
Mumbai – 400 028.

Mobile No. :- 7021675350 / 9773388340.

Smt. Suvarnlata C. Ambre, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Shri Babli D. Vaidya,** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st October, 2025 to 31st December, 2025 or until further orders.

..2/-

The residential address and contact number of **Smt. Suvarnlata C. Ambre,** is as under :-

Smt. Suvarnlata C. Ambre,
R/o. :- C-102, 2nd Floor,
Sudhanshu Co. Op. Housing Society Ltd.,
Ramnagar, Tondon Cross Road,
Near Prashant Corner,
Dombivli (East) - 421201.

Mobile No. :- 9869755950 / 7506538646.

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 30th September, 2025 } (S. R. Agrawal)
Registrar (Judicial-II)